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Name of the corporate debtor: ; Supreme Infrastructure BOT Private Limited Date of commencement of liquidation: 19.02.2025 List of stakeholders as on:19.07.2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in₹)															
Sl.N o.	Name of stakeholder	Category of stakeholder	Details o	f claim received	Details of claim admitted					Amount of contingent	any	Amount of claim rejected	Amount of claim under	Remarks, if any	
		s (preference shareholder s / equity shareholder s / partners / others)	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)		% share in total amount of claims admitted	claim	mutual dues, that may be set off		verification	
1	JM Financial Asset Reconstruction company Private Limited	Other Stakeholder	21.06.2024	1,40,13,26,682.00	5,00,70,000.00	other stakeholder	0	Yes	0	1.67%	0	0	₹ 1,35,12,56,682.00	0	Claim is provisionally admitted as per CIRP Data. Data related to the claim is requsted from the stakeholder for further verification.
			TOTAL	₹ 1,40,13,26,682.00	₹ 5,00,70,000.00					1.67%			₹ 1,35,12,56,682.00		